

For 1952-53, no data are yet available since sowings of *kharif* pulses are at present in progress while those of *rabi* pulses will commence only after a few months.

(b) and (c). Do not arise.

(d) Complete and reliable information regarding the area under soyabean in India is not available. A statement giving the available information State-wise is placed on the Table of the House.

As a result of the researches on the cultivation of soyabean crop in the Punjab carried out in 1950, the Punjab Government was asked to arrange for the multiplication of certain varieties of seeds in Kangra Valley and to subsidize their distribution to cultivators. They are since multiplying the seeds. Biochemical investigations into six varieties of soyabean were also carried out at the Indian Institute of Science, Bangalore in 1950 and the results were brought to the notice of the State Governments. Further experiments on soyabean are at present in progress in West Bengal, U.P. and Mysore.

(e) Estimates of production in 1952-53 are not yet available.

STATEMENT I

Area under pulses 1951-52

| | '000 acres | |
|---------------------|------------------------------|-----------------------------|
| | Gram Second Fore- cast | Tur Second Fore- cast |
| All India | 16,928 | 5,384 |
| U.P. | 6,212 | 1,610 |

| | '000 acres | |
|---------------------|---|---|
| | Other <i>kharif</i> pulses Final Forecast | Other <i>rabi</i> pulses First Forecast |
| All India | 11,115 | 3,750 |
| U.P. | 633 | N.I. |

N.I.—Data for U.P., Bihar and West Bengal do not become available at the time of the First Forecast of 'other *Rabi* Pulses' and as such are not included in all-India totals. They become available only at the time of Final Forecasts.

STATEMENT II

Available Estimates of Area under Soyabean
1949-50

| States | Area (Acres) |
|---------------------------|-----------------|
| Assam | 400 |
| Madhya Pradesh | 152 |
| Orissa | 1,239 |
| Uttar Pradesh | 156 |
| Jammu & Kashmir | 994 |
| Bhopal | 8 |
| Coorg | 1 |
| Other States | N.A. |

N.A.—Not available.

RAILWAY LINES FOR BIHAR

404. Shri L. N. Mishra: Will the Minister of Railways be pleased to state:

(a) the proposals that the Government of Bihar made to the Government of India in course of the last five years for restoration, relaying and constructions of Railway lines in Bihar; and

(b) the steps Government have taken or propose to take, on each of the proposals?

The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra): (a) and (b). Proposals made by the Government of Bihar in the course of last 5 years for restoration and constructions of Railway lines in Bihar together with the steps taken or proposed to be taken on each of the proposals are shown below:—

Steps taken or proposed to be taken.

| Restoration | |
|----------------------------|--|
| (1) Tinpahar-Rajmahal. | The line has already been opened to traffic on 30-12-51. |
| (2) Bhagalpur-Mandar Hill. | The work of restoration is in progress and is expected to be completed in 1953-54. |
| (3) Parsarna-Supaul. | The section was opened to traffic on 11-5-1951. |

 Steps taken or proposed to be taken

 Construction of new lines

- | | |
|--|---|
| (1) Barwadih-Tori-Birmitrapur. | The matter is under reference with Bihar Government. |
| (2) Purulia-Lohardaga Railway conversion from narrow gauge to Broad Gauge. | Conversion of Muri-Ranchi section only is being examined as a separate project, as decided by the Central Board of Transport. |
| (3) Gaya-Ranchi. | The project has been dropped according to the decision of the Central Board of Transport. |
| (4) Hajipur-Shebganj-Govindganj-Aretaj-Sagauli. | Do |
| (5) Hazaribagh-Rampurhat. | Do |
| (6) Sitamarhi-Sonbarsa. | Necessary surveys have been carried out but reports have not yet been received. The project will be reviewed on receipt of survey reports. |
| (7) Chakia-Alwalia-Sidhwalia. | The project involves crossing of the river Gandak and is to be considered when a final decision about the site of a bridge across the river is reached. |
| (8) Madhepura-Singheswar-Asthan-Raghopore-Foresganj-Birpur. | The Central Board of Transport have decided that the project should be reviewed after first stage of Kosi multi-purpose scheme is sanctioned. |
| (9) Murliganj-Dauram Madhepura. | A provision of Rs.10 lakhs has been made in the Budget for 1952-53 and the work is expected to be completed in 1953-54. |

 SCHEDULED AREAS

406. Shri Sanganna: Will the Minister of Food and Agriculture be pleased to state:

(a) how many tanks and wells were constructed and dug respectively in the Scheduled areas of each Part 'A' State during the last five years;

(b) the amount spent on these works during the last five years; and

(c) whether the people in the scheduled areas were employed for the execution of these works?

The Deputy Minister of Commerce and Industry (Shri Karmarkar): (a) to (c). The information is not readily available. It is being collected from the State Governments concerned and will be placed on the Table of the House in due course.

CASH CERTIFICATES

407. Sardar Hukam Singh: Will the Minister of Communications be pleased to state:

(a) whether any claims had been registered in respect of cash certificates purchased by Indians in Pakistan prior to Partition and lost during disturbances;

(b) if so, the number and value of such certificates;

(c) whether any decision or agreement has been arrived at between India and Pakistan for payment to such claimants; and

(d) whether the Government of India have paid any claims of Muslims who had migrated to Pakistan after partition and could not produce cash certificates?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) Yes.

(b) (i) Number of claims registered—5,755.

(ii) Value of these claims—Rs. 23,37,025.

(c) Yes. In August, 1947, the Partition Council had decided that facilities for the transfer of Savings Bank accounts and Cash Certificates should be afforded to the people of both the dominions up to 31st March, 1948. Owing to disturbances and mass migration, the transfers could not be effected upto 31st March, 1948, and hence it was decided in April, 1949, that Post Office Cash Certificates should continue to be transferred from one country to the other provided the applications for such transfer were registered in any post office of the transferee country on or before 30th June, 1949. In the case of deceased investors, the last date for registration of claims in the respective countries was made 31st March, 1950.

(d) Yes. The number of such claims transferred from India to Pakistan is